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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7998/2025 & CM APPL. 35050/2025

RUSHANT MALHOTRA & ORS.Petitioners

Through: Mr. Ankit Jain, Sr. Adv. with
Mr. Abhishek Taneja, Mr. Aditya Chauhan,
Mr. Sahil Sharma, Mr. Shashank Agarwal,
Mr. Bhavya Khatreja, Mr. Surya Sirohi,
Adv.

Petitioner in person

versus

**THE GOVERNMENT OF NCT OF DELHI &
ORS.**Respondents

Through: Ms. Avshreya Pratap Singh
Rudy, SPC with Mr. Amit Gupta, Adv.
Ms. Radhika Bishwajit Dubey, Standing
Counsel with Ms. Gurleen Kaur Waraich
and Mr. Kritarth Upadhyay, Adv. for R-2

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER

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29.05.2025

As one of us (Ajay Diggpaal, J.) is not in a position to hear this matter, list this matter before another Bench of which one of us is not a member, subject to orders of Hon'ble the Chief Justice, on 2 July 2025.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

MAY 29, 2025/an

Click here to check corrigendum, if any